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also the estimated figures for 1980-81 are as under:-

	1976-77		1977-78	
	Quantity in million tonnes	Approx. value (Rs. in crores)	Quantity in million tonnes	Approx. value (Rs. in crores)
I. Quantity of products obtained from internal production	21 · 4	1425	23. 2	1620
2. Quantity of product imported	2.6	248	2. 9	305

	1978-79		1979-80		1980-81	
	Quantity in million tonnes	Approx. value (Rs. in crores)	Quantity in million tonnes	Approx. value (Rs. in crores)	Quantity in million tonnes	Approx. value (Rs. in crores)
Quantity of products obtained from internal production	24. 3	1,88 <u>5</u>	25 · 8	2,435	24·4	3,400
2. Quantity of product imported	3·8	430	4. 2	1,025	7·8	869 (From April to Sept, 1980)

- (c) and (d). As per current estimates of refinery production in the country, about 30.3 million tonnes of different petroleum products are expected to be available from the indigenous refineries, while about 4.7 million tonnes of products will have to be imported during 1981-82 if the tentative estimate of demand for 1981-32 fully materialises
- (c) While all attempts are being made to intensify over exploration activities—both on-shore and off-shore—it is difficult to hold out any promise of self sufficiency in oil.
- 1665. [Transferred to the 11th December, 1980]

Distribution of kerosene and diesel in different States

1666. SHRI ASHWANI KUMAR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what were the quantities of kerosene and diesel released for Bihar, Uttar Pradesh and West Bengal during the last six months; and
- (b) what is the criteria for distribution of kerosene and diesel among different States in the country?

DII

THE MINISTER OF PETROLEUM, CHEMICALS AND FERT/LIZERS (SHRI P. C. SETHI): (a) The details of sales of High Speed Diesel (HSD) oil and kerosene to Bihar. Uttar Pradesh and West Bengal for the period May-October, 1980, are as under:---

(Figures in metric tonnes)

				Bihar		Uttar Pradesh		West Bengal	
Name	the month			HSD sale	Kerosene sale	HSD sale	Kerosene sale	HSD sale	Kerosene sale
May, 1980				41,442	18,213	97,640	84,720	52,064	29,651
ſune, 1980				36,413	16,385	78,240	29,440	41,095	26,54 7
July, 1980				32,245	19,726	61,420	31,770	47,145	27 ,759
August, 1980				26,780	16,896	54,290	29,490	44,817	31,981
September, 19	80			26,554	19,963	73,180	32,620	48,476	32,70 2
October, 1980				33,087	18,659	80,992	28,504	43,240	31,184

The figures for November, 1980, have not been computed.

(b) Since October, 1980, the allocation of HSD to the States/Union Territories are determined mainly on the basis of 5 per cent growth rate over the original allocation of the product during the corresponding month of the previous year. In the case of kerosene, the allocations are based on a 5 per cent increase over the sale of this product in this corresponding month of previous year. Besides, additional allocations of product have also been made to the extent possible after taking into account the requirements indicated by the respective State Governments.

Revision in crude oil import policy

1667. SHRI KALPNATH RAI: Will the Minister of PETROLEUM, CHE-MICALS AND FERTILIZERS pleased to state whether Government propose to revise its crude oil import policy beginning from the next financial year and in the following two years with the proposed increase in the indigenous production?

THE MINISTER OF PETROLEUM, **FERTILIZERS** CHEMICALS AND (SHRI P. C. SETHI): Our requirement of imported crude oil is determined every year on the basis of estimated

overall demand for petroleum products. expected availability of indigenous crude oil and the available refining capacity in the country. Our imports are kept to the minimum to meet the requirements.

Selection of Hindi films for T.V.

1668. SHRI R. RAMAKRISHNAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the terms and conditions on the basis of which Hindi films are televised every week;
- (b) the names of the persons who select these pictures; and
- (c) the criterion adopted for the selection o wase tims?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUD-BEN M. JOSHI): (a) The following are the terms and conditions on the basis of which Hindi films are televised on Doordarshan:

(1) The films should conforms to the criteria for the selection of feature films as given in (c) below.